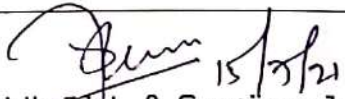


**IV Addl. Dist. & Sessions Judge, Doddaballapura.**

**Cause List dt. 16.07.2021**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>EVIDENCE</b> 1. M.C.10015/2020 2. M.V.C.18/2019 3. M.V.C.90/2019 4. M.C.10099/2020 5. M.C.10113/2020 6. SC10022/2017 7. SC10013/2019 8. SC10033/2019	<b>NOTICE</b> 1. EX10039/2019 2. R.A.10074/2019 3. M.C.10138/2020 4. A.P.10056/2020 5. M.V.C.1/2021 6. M.V.C.3/2021 7. A.P.10010/2021
<b>ARGUMENTS/HEARING</b> 9. M.C.10010/2020 10. R.A.10001/2018 11. A.P.10019/2020 12. A.P.10020/2020 13. A.P.10023/2020 14. A.P.10098/2020 15. A.P.10105/2020 16. CRL.A10005/2020 17. Crl.Misc.10159/2021	<b>OBJECTION</b> 8. R.A.10055/2019 9. M.V.C.64/2020 10. M.V.C.65/2020
<b>AWAIT RECORDS</b> 18. SC127/2012	<b>Evidence</b> 11. P and SC10044/2020
<b>OBJECTION</b> 19. Crl.Misc.10160/2021 20. Crl.Misc.10161/2021	<b>ORDERS</b> 12. Crl.Misc.10155/2021 13. Crl.Misc.10158/2021 14. P and SC10054/2020

  
15/7/21  
IV Addl. Dist. & Sessions Judge,  
Doddaballapura.

**Cause List dated: 16-07-2021**

**IN THE COURT OF PRL. SENIOR CIVIL JUDGE & JMFC DODDABALLAPURA.**

**MORNING SESSION**

**AFTER-NOON SESSION**

<b>Sl.No.</b>	<b>Case Nos.</b>	<b>Plaintiff Advocate</b>	<b>Sl.No.</b>	<b>Case Nos.</b>	<b>Plaintiff Advocate</b>
1	O.S.No.141/2008	MBS	1	O.S.No.455/2015	MKM
2	O.S.No.203/2008	RM	2	O.S.No.511/2015	SN
3	O.S.No.219/2010	KNB	3	O.S.No.10/2016	GG
4	O.S.No.117/2011	PR	4	O.S.No.130/2016	HMM
5	O.S.No.167/2011	KMNR	5	O.S.No.250/2016	JK
6	O.S.No.146/2011	TNB	6	O.S.No.386/2016	MJ
7	O.S.No.202/2011	MBS	7	O.S.No.442/2016	KNS
8	O.S.No.17/2012	MKM	8	O.S.No.467/2016	TNB
9	O.S.No.104/2012	MBS	9	O.S.No.497/2016	HNR
10	O.S.No.115/2012	NGH	10	O.S.No.55/2017	NMV
11	O.S.No.274/2013	AN	11	O.S.No.439/2018	HG
12	O.S.No.07/2014	AKR	12	O.S.No.326/2019	SK
13	O.S.No.65/2014	PS	13	O.S.No.405/2019	MBS
14	O.S.No.453/2015	DH	14	O.S.No.481/2020	TGV
15	FDP.No.13/2010	YSR	15	O.S.No.207/2020	RBN
16	LAC.No.06/2012	ANL	16	O.S.No.407/2020	AKM
17	LAC.No.59/2013	HPR	17	O.S.No.335/2021	BJ
18	MC.No.13/2021	AKM	18	O.S.No.183/2020	CG
19	O.S.No.199/2011	RM	19	Mis.No.05/202	CG
20	Ex.No.09/2020	MVS	20	O.S.No.337/2021	MRS

**Sd/-**

Prl. Senior Civil Judge & JMFC,  
Doddaballapura.

Place: Doddaballapura.  
Dated: 15-07-2021

**Cause List**  
**IN THE COURT OF ADDL SENIOR CIVIL JUDGE & JMFC., DODDABALLAPURA.**  
**Cases listed morning session on 16-07-2021**

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S.No.165/2006	MKM	VFK
2	O.S.No.185/2006	TSR	VFK
3	O.S.No.177/2006	TSR	VFK
4	O.S.No.4/2013	BSK	SAK
5	O.S.No. 6/2013	BSK	SAK
6	O.S.No.79/2014	CG	SN
7	O.S.No.207/2014	MKM	BSM
8	O.S.No.231/2015	KGKS	ST
9	O.S.NO.246/2015	PMS	TMP
10	O.S NO. 132/2015	KNK	-
11	O.S NO. 337/2015	TNB	SN
12	O.S NO. 178/2014	BSR	-
13	O.S NO. 338/2014	BSV	-
14	O.S NO. 201/2015	LS	NSK
15	O.S No. 206/2021	TC	TCP
16	O.S No. 367/2017	LB	NNAK
17	O.S No. 320/2017	RBG	BMS
18	O.S NO. 445/2017	JBD	BMB
19	O.S No. 22/2018	BSD	-
20	O.S NO. 194/2019	TCP	BT

**Cases listed afternoon session on 16-07-2021**

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S No. 145/2015	PRH	MGV
2	O.S No. 204/019	SKN	TCP
3	O.S No. 19/2020	ANG	BMB
4	O.S NO. 480/2020	GG	RM
5	O.S NO. 78/2021	ANL	DG
6	O.S No. 8/2020	ACPK	-
7	O.S NO.230/2020	NM	-
8	O.S NO. 241/2014	BMB	GG
9	O.S NO. 108/2015	SAK	AJM
10	O.S No. 97/2015	RBG	DK
11	O.S NO. 107/2015	AKM	HMM
12	O.S No. 10/2015	THC	VC
13	O.S NO. 268/2015	RC, LS	MKM
14	O.S NO. 118/2018	RM	LS
15	O.S NO. 106/2019	BB	-
16	O.S NO. 195/2019	MDV	MKM
17	O.S NO. 98/2018	KRG	NN
18	O.S No.62/2018	KDK	GTR
19	O.S NO. 29/2018	NMM	MS
20	O.S No. 262/2019	PYR	KNB

Addl. Senior Civil Judge & JMFC,  
Doddaballapura.

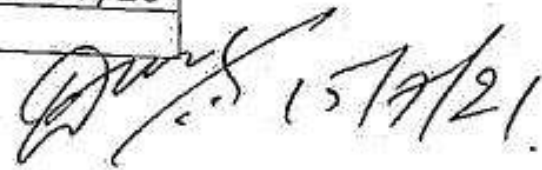


Office of the  
Pri. Civil Judge & JMFC,  
Doddaballapura, Dated 15.07.2021.

**NOTIFICATION:**

In pursuance to the direction of the Hon'ble High Court of Karnataka, Bengaluru, in new SOP dated 25.06.2021 the following cases on the file of Pri. Civil Judge & JMFC, Doddaballapura, will be taken up on 16.07.2021 as detailed below, concerned Advocates are hereby informed to represent either through Physically or through Video conference through link: <https://meet.jit.si/pcjdbpura>

<b>Morning Session</b>		<b>Afternoon Session</b>	
Sl. No.	Case No.	Sl. No.	Case No.
1	OS 403/2017	1	OS 183/2010
2	OS 273/2008	2	OS 353/2010
3	OS 489/2008	3	OS 3/2011
4	OS 231/2009	4	OS 183/2011
5	OS 343/2009	5	OS 525/2011
6	OS 279/2010	6	OS 273/2012
7	OS 393/2010	7	OS 409/2013
8	OS 463/2013	8	OS 393/2015
9	OS 483/2015	9	OS 355/2016
10	OS 437/2017	10	OS 9/2017
11	OS 315/2018	11	OS 181/2017
12	OS 211/2021	12	OS 265/2017
13	OS 239/2021	13	OS 41/2018
14	OS 241/2021	14	OS 305/2018
15	OS 245/2021	15	OS 489/2018
16	P&SC 1/2020	16	OS 369/2019
17	CC 3536/2021	17	OS 69/2020
18	CC 3571/2021	18	OS 387/2020
19	CRL.MIS.213/20	19	FDP 7/2015
20	CRL.MIS.214/20	20	CRL.MIS.290/20
21	CRL.MIS 82/21		

 15/7/21

Pri. Civil Judge & JMFC  
Doddaballapura

16.07.2021


A.C.J. D. B. Puza

## Morning Session

## Afternoon Session

1. C.S. 318/07
2. v 136/08
3. v 526/08
4. v 210/09
5. v 132/09 clw 205/09
6. v 308/06
7. v 204/09
8. v 114/09
9. v 506/12
10. v 158/05
11. Ex 12/06
12. C.S. 376/17
13. v 550/18
14. v 226/19
15. v 518/19
16. v 74/20
17. v 102/20
18. v 188/20
19. v 364/10
20. v 526/11

1. C.S. 378/11
2. v 420/11
3. v 490/11
4. v 500/13
5. v 228/14
6. v 158/10
7. FOP 11/08
8. C.S. 362/12
9. v 312/14
10. v 456/19
11. v 224/19
12. v 240/19
13. v 108/20
14. v 294/20
15. v 190/20
16. v 382/20
17. v 254/20
18. v 298/20
19. v 96/20
20. v 102/21

 15/7/2021  
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 Division) and J.M.F.O.,  
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